

ORISSA HIGH COURT

FILING REPORT AS ON :12/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0008184/2020	SNIGDHARANI MISHRA VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR RAGADA VS	KORAPUT VIGILANCE /26 /2020 () //
13	BLAPL/0008185/2020	MUKA KABASI VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 () //
14	BLAPL/0008186/2020	GANESH PRADHAN VS STATE OF ODISHA	A.PATTANAİK VS	NIRAKARPUR /148 /2020 () //
15	BLAPL/0008187/2020	MADHUMITA MAHAPATRA VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	SAMBALPUR VIGILANCE /28 /2020 () //
16	BLAPL/0008188/2020	BHALKAL @ ANIL KUMAR DAS VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	RAJGANGPUR /287 /2020 () //
17	BLAPL/0008189/2020	ARYAN OJHA @ BIKASH VS STATE OF ODISHA	ASIT KU JENA VS	/ /0 () //
18	BLAPL/0008190/2020	MANASH RANJAN SAHU VS STATE OF ODISHA	S.K.BHANJADEO VS	RAMBHA (KHALLİKOTE) /315 /2020 () //
19	BLAPL/0008191/2020	DHRUBA CHHATAR VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /71 /2019 () //
20	BLAPL/0008192/2020	RAMA CHANDRA HANTAL VS STATE OF ODISHA	BABITA SAHU VS	JEYPORE SADAR /76 /2016 () //
21	BLAPL/0008193/2020	MITU@SK. MUSTAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BINHARPUR /42 /2018 () //
22	BLAPL/0008194/2020	MANAS KUMAR ROUT VS STATE OF ODISHA	NIRANJAN LENAKA VS	UDALA /243 /2020 () //
23	BLAPL/0008195/2020	KRUSHAN KHILLA	TUKUNA KUMAR MISHRA	BOIPARIGUDA /86 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :12/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008196/2020	PAYAL HUSSEIN RAJA @ PAILU @ HUSEN RAJA	AMARENDRA PATTANAIAK	KUMBHARAPARA /131 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	CMP/0000616/2020	CHANDI PRASAD TAH	PRASANTA KUMAR PANDA	//
		VS	VS	()
		AJAY KUMAR ROUTRAY		//
26	CMP/0000617/2020	SRADHANJALI SAHOO	GOURANG CHARAN MOHAPATRA	//
		VS	VS	1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha *)
		SURENDRANATH SAHOO		CS/0002490/2016
27	CONTC/0004966/2020	PRADIP KUMAR DAS	ADV	//
		VS	VS	()
		CHITTARANJAN PATRA		//
28	CONTC/0004967/2020	SRIDHAR BEHERA	ADV	//
		VS	VS	()
		ASHWINI MISHRA		//
29	CONTC/0004968/2020	PRAKASH CHANDRA BISWAS	ADV	//
		VS	VS	()
		SATYABRATA SAHOO		//
30	CONTC/0004969/2020	SAKUNTALA SWAIN	ADV	//
		VS	VS	()
		SATYABRATA SAHOO		//
31	CONTC/0004970/2020	PRADIP KUMAR MISHRA	ADV	//
		VS	VS	()
		SATYABRATA SAHOO		//
32	CONTC/0004971/2020	DIBAKAR MALLIK	ADV	//
		VS	VS	()
		SATYABRATA SAHOO		//
33	CONTC/0004972/2020	A.ESWAR RAO	ADV	//
		VS	VS	()
		SATYABRATA SAHOO		//
34	CONTC/0004973/2020	CHITTARANJAN MALI	ADV	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
35	CONTC/0004974/2020	SATYABRATA SAHOO PRAMOD KUMAR MISHRA VS	ADV VS	// // 0
36	CONTC/0004975/2020	SATYABRATA SAHOO AJAYA KUMAR SWAIN VS	ADV VS	// // 0
37	CONTC/0004976/2020	SATYABRATA SAHOO AJIT KUMAR MANDAL VS	ADV VS	// // 0
38	CONTC/0004977/2020	SATYABRATA SAHOO RAJ KISHORE MANGAL VS	ADV VS	// // 0
39	CONTC/0004978/2020	G.MATHI VATHANAN HAREKRUSHNA BHUTIA VS	ADV VS	// // 0
40	CONTC/0004979/2020	G. MATHI VATHANAN,HOUSING AND URBAN DEVELOPMENT NARAYANI UTHA DOKANI SANGHA VS	ADV VS	// // 0
41	CONTC/0004980/2020	PREM CHAND CHOUDHARY MAA LAXMI KHUDRA BEBASAI SANGHA WEDARE TRUST VS	ADV VS	// // 0
42	CONTC/0004981/2020	PREM CHAND CHOUDHARY MAA DURGA KSHUDRA BYABASAYEE SANGHA VS	ADV VS	// // 0
43	CONTC/0004982/2020	PREM CHAND CHOUDHARY SARAT CHANDRA TRIPATHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
44	CONTC/0004983/2020	ANU GARG YAGYANSIS RAY VS	ADV VS	// // 0
45	CONTC/0004984/2020	AJAN KUMAR MANIK ARNAPURNA DAS VS	ADV VS	// // 0
		DEBASIS MALLICK		//

ORISSA HIGH COURT

FILING REPORT AS ON :12/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
46	CONTC/0004985/2020	MADHAB CHANDRA BISWAL VS CHITHRA ARUMUGAM	ARUN KUMAR BUDHIA VS	// 0 //
47	CONTC/0004986/2020	SUBASH CHANDRA PARIDA VS CHITHRA ARUMUGAM	ARUN KUMAR BUDHIA VS	// 0 //
48	CONTC/0004987/2020	DASHARATHI PANDA VS CHITHRA ARUMUGAM	ARUN KUMAR BUDHI VS	// 0 //
49	CONTC/0004988/2020	JOGAMAYA DASH VS SATYABRATA SAHOO	ADV VS	// 0 //
50	CONTC/0004989/2020	SADANANDA PRADHAN VS SATYABRATA SAHU	K.K.SWAIN VS	// 0 //
51	CONTC/0004990/2020	BIBHUTI BHUSAN PATTANAİK VS GANESH CHANDRA PATRA	ADV VS	// 0 //
52	CONTC/0004991/2020	DHARANIDHAR PRADHAN VS RANJAN KUMAR PATRA	ADV VS	// 0 //
53	CONTC/0004992/2020	SUDHANSU SEKHAR MAHALI VS BHUPENDRA SINGH	ADV VS	// 0 //
54	CONTC/0004993/2020	MANORANJAN NANDA VS DR.SAURAV GARG	ADV VS	// 0 //
55	CONTC/0004994/2020	MANORANJAN NANDA VS DR. SAURAV GARG	ADV VS	// 0 //
56	CONTC/0004995/2020	SATRUGHNA SWAIN VS JYOTI PRAKASH DASH	SIDHARTHA DAS VS	// 0 //
57	CRLA/0000573/2020	SUREN @ SURENDRA BEHERA	S.K.JOSHI	BISWANATHPUR /18 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :12/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
58	CRLA/0000574/2020	ASHOK KUMAR DAT@DUTTA	PRAVASH CHANDRA JENA	RAIBANIA /3 /2020
		VS	VS	SPLJUDGE,BALASORE(Baleshwar)
		STATE OF ODISHA		Spl/0000020/2020
59	CRLA/0000575/2020	SIBA PRASAD SRICHANDAN	P.K.GHOSE	EOW,BHUBANESWAR /8 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMC/0001600/2020	PABITRA BEHERA	JUGALA KISHORE PANDA	BADACHANA /314 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMC/0001601/2020	DEEPAK PANDA	BANSHIDHAR BAUG	EOW,BHUBANESWAR /8 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMC/0001602/2020	DUSMANTA KUMAR MOHANTA	JAYANTA KU. MAJHI	BETNOTI /221 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMC/0001603/2020	BIRANCHI NARAYAN BHOLA	MANAS CHAND	CHANDAPUR /41 /2018
		VS	VS	()
		STATE OF ORISSA		//
64	CRLMC/0001604/2020	SANGRAM KESHORI MOHARANA	L.N.RAYATSINGH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
65	CRLMP/0001413/2020	MONALISHA DAS	LALITENDU MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	CRLMP/0001414/2020	BHABANI SANKAR MOHANTY	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	CRLMP/0001415/2020	BASANTI NAYAK @ NAIK	SIDHARTH PRASAD DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	CRLMP/0001416/2020	BIKASH CHANDRA DAS	T.K.NAYAK	KOREI /237 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	CRLMP/0001417/2020	STATE OF ODISHA SUKANTI PANDA VS	CHIRANJAYA MOHANTY VS	// / /0 ()
70	CRLMP/0001418/2020	STATE OF ODISHA SANTOSHI SETHI VS	MALAYA RANJAN BEHERA VS	// / /0 ()
71	CRLMP/0001419/2020	STATE OF ODISHA SURENDRA KUMAR SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()
72	CRLMP/0001420/2020	STATE OF ODISHA BIBHUDHENDU PATTNAYAK VS	LALITENDU MISHRA VS	// / /0 ()
73	CRLMP/0001421/2020	STATE OF ODISHA JAYANTA SAMAL VS	ANANTA NARAYAN PATTANAYAK VS	// / /0 ()
74	CRLMP/0001422/2020	THE STATE OF ODISHA SHALINI MAHAPATRA VS	DEBARAJ MOHANTY VS	// / /0 JUDGE FAMILY COURT,BHUBANESWAR(Khordha *)
75	CRLREV/0000433/2020	NALINI SRINIVAS PENUMALLA SARAT MUNDA VS	PARTHA SARATHI DAS VS	Crp/0000162/2016 BAMBARI /139 /2013 ()
76	CRLREV/0000434/2020	STATE OF ODISHA RANJIT KUMAR DIGAL VS	S.K.BHANJADEO VS	// GOCHHAPADA /8 /2020 ()
77	MACA/0000734/2020	STATE OF ODISHA KASTU PADHAN VS	G.N.MISHRA VS	// ()
78	MACA/0000735/2020	SESHDEV NAIK LILI PANDA VS	DEBARAJ MOHANTY VS	// ()
79	RSA/0000199/2020	ISHAQUE KHAN HARIHARA @ NANDU SUR VS	SAMIR KUMAR MISHRA VS	// ()
		RASAMANI @ PACHI JENA		//

ORISSA HIGH COURT

FILING REPORT AS ON :12/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	WA/0000668/2020	BIRAJ MOHAN MOHANTY VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //
81	WA/0000669/2020	STATE OF ODISHA VS CHINCHI KUMARI DEVI	ADDL. GOVT. ADVOCATE VS	// 0 //
82	WA/0000670/2020	STATE OF ODISHA VS NARESH KUMAR PATNAIK	ADDL. GOVT. ADVOCATE VS	// 0 //
83	WP(C)/0030985/2020	NIMAI CHARAN JHANKAR VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
84	WP(C)/0030986/2020	ASHWINI KUMAR PATEL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
85	WP(C)/0030987/2020	BALAKRUSHNA SARANGI VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
86	WP(C)/0030988/2020	RATNAKAR BEHERA VS COLLECTOR, ANGUL	SHASHIBHUSAN BISWAL VS	// 0 //
87	WP(C)/0030989/2020	BHASKAR DAS VS COLLECTOR, ANGUL	SHASHIBHUSAN BISWAL VS	// 0 //
88	WP(C)/0030990/2020	ADARA BEHERA VS COLLECTOR, ANGUL	SHASHIBHUSAN BISWAL VS	// 0 //
89	WP(C)/0030991/2020	DEBARAJ BALIARSINGH VS THE TAHASILDAR, MOHANA	SOUBHAGYA KUMAR DASH VS	// 0 //
90	WP(C)/0030992/2020	CHAKRADHAR PRADHAN VS STATE OF ODISHA	G.N.SAHU VS	// 0 //
91	WP(C)/0030993/2020	SAMARENDRA DIKSHIT	SUBHRANSU BHUSAN MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		SECRETARY, BOARD OF SECONDARY EDUCATION, ODISHA		//
92	WP(C)/0030994/2020	DEBARAT BEHERA	SAILABALA JENA	//
		VS	VS	0
		AGRICULTURE AND FARMERS EMPOWERMENT DEPT.		//
93	WP(C)/0030995/2020	PANA MAHANAND	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0030996/2020	DILLIP KUMAR BARIK	J.SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0030997/2020	M/S. TATA STEEL BSL LTD.	JAGABANDHU SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
96	WP(C)/0030998/2020	ADHUNIK METALIKS LTD.,	SASWAT K. ACHARYA	//
		VS	VS	0
		DEPUTY DIRECTOR (REVENUE II), EMPLOYEES STATE INSURANCE CORPORATION, BBSR		//
97	WP(C)/0030999/2020	BANDANA ROUT	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0031000/2020	DHIRENDRA KU.JAIN	S.K.SANGANERIA	//
		VS	VS	0
		ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD.		//
99	WP(C)/0031001/2020	ANKURA CHARAN JENA	ASHOK KU.SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0031002/2020	PRASANT KUMAR SAHOO	KISHORE KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0031003/2020	SOUMYA RANJAN SAHOO	KISHORE KUMAR MISHRA	//
		VS	VS	0
		THE STATE OF ODISHA		//
102	WP(C)/0031004/2020	PATHANI NAIK	S.K.MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	WP(C)/0031005/2020	STATE OF ODISHA HARI BANDHU SAHOO VS	KISHORE KUMAR MISHRA VS	// // 0
104	WP(C)/0031006/2020	THE STATE OF ODISHA AJIT MOHAN SETH VS	B.SAHOO VS	// // 0
105	WP(C)/0031007/2020	RASMITA @ GAUTAMI SETH PRAKASH CHANDRA PRADHAN VS	KISHORE KUMAR MISHRA VS	// // 0
106	WP(C)/0031008/2020	THE STATE OF ODISHA AKSHYA KUMAR PARIDA VS	KISHORE KUMAR MISHRA VS	// // 0
107	WP(C)/0031009/2020	STATE OF ODISHA TIKINA @ PRASANTI MANTRY VS	SARATHI JYOTI MOHANTY VS	// // 0
108	WP(C)/0031010/2020	BHAGABAN MANTRI PRASAD PATTNAIK VS	G.N.MISHRA VS	// // 0
109	WP(C)/0031011/2020	STATE OF ODISHA GADADHAR PALEI VS	KHIROD K.ROUT VS	// // 0
110	WP(C)/0031012/2020	STATE OF ODISHA UPENDRA MOHAPATRA VS	KHIROD K.ROUT VS	// // 0
111	WP(C)/0031013/2020	STATE OF ODISHA SASHI KUMAR PATEL VS	BHASKAR SAMANTARAY VS	// // 0
112	WP(C)/0031014/2020	STATE OF ODISHA MAHENDRA BISWAL VS	KHIROD K.ROUT VS	// // 0
113	WP(C)/0031015/2020	STATE OF ODISHA PADUKA GOUD VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :12/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
114	WP(C)/0031016/2020	VSS AIRPORT TAXI SANGHA VS CHAIRMAN AIRPORTS AUTHORITY OF INDIA	SURESH KUMAR JENA VS	// 0 //
115	WP(C)/0031017/2020	S.CHANDRA VS REGIONAL TRANSPORT OFFICER (II)	K.C.NAYAK VS	// 0 //
116	WP(C)/0031018/2020	SARA DAS VS PRUTHIRAJ NAYAK	K.C.NAYAK VS	// 0 //
117	WP(C)/0031019/2020	NIRANJAN SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
118	WP(C)/0031020/2020	M/S.ABS ENGINEERING AND DEVELOPERS VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	// 0 //
119	WP(C)/0031021/2020	MINATI DHAL VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
120	WP(C)/0031022/2020	M/S.SARATHI ENGINEERING AND DEVELOPERS VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	// 0 //
121	WP(C)/0031023/2020	SARAT CHANDRA SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
122	WP(C)/0031024/2020	M/S.ABS ENGINEERING AND DEVELOPERS VS THE ODISHA CONSTRUCTION CORPORATION LIMITED(OCCL)	BHABANI PRASAD SAMAL VS	// 0 //
123	WP(C)/0031025/2020	HEMANTA CHANDRA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
124	WP(C)/0031026/2020	M/S.ABS ENGINEERING AND DEVELOPERS VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	// 0 //
125	WP(C)/0031027/2020	M/S.ABS ENGINEERING AND DEVELOPERS	BHABANI PRASAD SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE ODISHA CONSTRUCTION CORPORATION LIMITED(OCCL)		//
126	WP(C)/0031028/2020	M/S.SARATHI ENGINEERING AND DEVELOPE	BHABANI PRASAD SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0031029/2020	M/S.ABS ENGINEERING AND DEVELOPERS	BHABANI PRASAD SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0031030/2020	HARIBANDHU SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0031031/2020	TANUJA KUMAR OJHA	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
130	WP(C)/0031032/2020	M/S.ABS ENGINEERING AND DEVELOPERS	BHABANI PRASAD SAMAL	//
		VS	VS	0
		THE ODISHA CONSTRUCTION CORPORATION LIMITED(OCCL)		//
131	WP(C)/0031033/2020	NARENDRA LENKA	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
132	WP(C)/0031034/2020	M/S.ABS ENGINEERING AND DEVELOPERS	BHABANI PRASAD SAMAL	//
		VS	VS	0
		THE ODISHA CONSTRUCTION LIMITED(OCCL)		//
133	WP(C)/0031035/2020	SATYABRATA DASH	K.C.MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
134	WP(C)/0031036/2020	PRAFULLA KUMAR SWAIN	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
135	WP(C)/0031037/2020	SURESH CHANDRA SWAIN	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
136	WP(C)/0031038/2020	SUPRIYA DAS	CHANDAN MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		UNION OF INDIA		//
137	WP(C)/0031039/2020	M/S. ABS ENGINEERING AND DEVELOPERS VS	BHABANI PRASAD SAMAL VS	// ()
138	WP(C)/0031040/2020	THE ODISHA CONSTRUCTION CORPORATION LIMITED (OCCL) BISWARANJAN PRADHAN VS	BASUDEV PUJARI VS	// () //
139	WP(C)/0031041/2020	STATE OF ODISHA JHARANA RANI SARANGI VS	KISHORE CHANDRA PRADHAN VS	// () //
140	WP(C)/0031042/2020	STATE OF ODISHA GITANJALI PATRA@ NAYAK VS	KISHORE CHANDRA PRADHAN VS	// () //
141	WP(C)/0031043/2020	STATE OF ODISHA PRAMILA DHAR VS	KISHORE CHANDRA PRADHAN VS	// () //
142	WP(C)/0031044/2020	STATE OF ODISHA PRADIP KANHAR VS	KISHORE CHANDRA PRADHAN VS	// () //
143	WP(C)/0031045/2020	STATE OF ODISHA JAMUNA DIGAL VS	KISHORE CHANDRA PRADHAN VS	// () //
144	WP(C)/0031046/2020	STATE OF ODISHA KALANDI CHARAN KABI VS	SHASHI BHUSAN JENA VS	// () //
145	WP(C)/0031047/2020	STATE OF ODISHA SARASWATI SHISHU VIDYA MANDIR VS	GOUTAM KUMAR ACHARYA VS	// () //
146	WP(C)/0031048/2020	COLLECTOR ANGUL SATRUGHAN NAIK VS	ASHIS KUMAR MISHRA VS	// () //
147	WP(C)/0031049/2020	STATE OF ODISHA SOVHAGINI DEEP VS	SUSHANTA KUMAR JOSHI VS	// () //
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :12/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0031050/2020	SUDHAKAR PARIDA VS STATE OF ODISHA	A.C.BEHERA VS	// 0 //
149	WP(C)/0031051/2020	SISIRA GARTIA VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// 0 //
150	WP(C)/0031052/2020	RUDRA PRASAD BARIK VS STATE OF ODISHA	DEBARAJ MOHANTY VS	// 0 //
151	WP(C)/0031053/2020	MAA KHADI PATULI SHG RAJENDRAPUR VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
152	WP(C)/0031054/2020	N.SUDHIR PATRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
153	WP(C)/0031055/2020	SANTOSH KUMAR SAMAL VS STATE OF ODISHA	A.K.RAY VS	// 0 //
154	WP(C)/0031056/2020	APIT NATH VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
155	WP(C)/0031057/2020	SABITARANI PANDA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
156	WP(C)/0031058/2020	STATE OF ODISHA VS BAGHAMBAR PATTNAIK, CHAIRMAN, ANTI	ADDL. GOVT. ADVOCATE VS	// 0 //
157	WP(C)/0031059/2020	ROHINI KATA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
158	WP(C)/0031060/2020	BISHNUPRIYA PATTNAIK VS STATE OF ODISHA	H.N.MOHAPATRA VS	// 0 //
159	WP(C)/0031061/2020	SITA PRADHAN	H.N.MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0031062/2020	ANANTA DWEEPAYAN DASH	BIGYAN KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0031063/2020	PURNA CHANDRA MAHANTA	BIBHUTI BHUSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0031064/2020	CHINMAYEE DASH	KOUSIK ANANDA GURU	//
		VS	VS	0
		ODISHA PUBLIC SERVICE COMMISSION(OPSC)		//
163	WP(C)/0031065/2020	MANABHANJAN PUROHIT	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0031066/2020	SURESH KUMAR MALIK	S.K.NAYAK..2	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0031067/2020	SUNIL KUMAR ROUT	BIJAY KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0031068/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
		KABIBAR NAIK		//
167	WP(C)/0031069/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
		SANJUSHREE NAYAK		//
168	WP(C)/0031070/2020	JAYANTHI PRADHAN	ASHOK DAS	//
		VS	VS	0
		THE COLLECTOR AND DISTRICT MAGISTRATE, GAJAPATI		//
169	WP(C)/0031071/2020	DINABANDHU MALLIK	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0031072/2020	MALLIK GULFAM	DIPTENDU SUNDAR RAY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0031073/2020	STATE OF ODISHA JAGAT MOHAN PATTNAIK VS	ASHOK DAS VS	// // 0
172	WP(C)/0031074/2020	THE EXECUTIVE MAGISTRATE, OFFICE OF THE SUB COLLECTOR, BERHAMPUR SATRUGHANA BHOI VS	MANMAYA KUMAR DASH VS	// // 0
173	WP(C)/0031075/2020	STATE OF ODISHA BAIRAGI CHARAN MAHARANA VS	SANGRAM JENA VS	// // 0
174	WP(C)/0031076/2020	STATE OF ODISHA KAMINI KANTA MOHANTY VS	SUBRAT MISHRA VS	// // 0
175	WP(C)/0031077/2020	DISTRICT JUDGE, KENDRAPARA BHAGAT GAS AGENCY VS	RAMESH KUMAR SAHU VS	// // 0
176	WP(C)/0031078/2020	STATE OF ODISHA ABHISEK KUMAR VS	S.PATNAIK VS	// // 0
177	WP(C)/0031079/2020	STATE OF ODISHA DR. BABAJI CHARAN NAYAK VS	S.K.BHANJADEO VS	// // 0
178	WP(C)/0031080/2020	STATE OF ODISHA M/S. FORTUNE LOGISTICS VS	MANOJ KUMAR FOGLA VS	// // 0
179	WP(C)/0031081/2020	PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, ODISHA SHREE KRUSNA DAS VS	RAKESH KUMAR DAS VS	// // 0
180	WP(C)/0031082/2020	NORTH EASTERN ELECTRICITY SUPPLY CO.ORISSA LTD. PRABASINI BEHERA VS	K.K.SWAIN VS	// // 0
181	WP(C)/0031083/2020	STATE OF ODISHA PRAVAT KUMAR BISWAL VS	K.K.SWAIN VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :12/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0031084/2020	DEBARCHAN SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
183	WP(C)/0031085/2020	SURASUNDAR SATAPATHY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
184	WP(C)/0031086/2020	MAYADHAR DEURI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
185	WP(C)/0031087/2020	MALATI BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
186	WP(C)/0031088/2020	BIPIN BIHARI BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
187	WP(C)/0031089/2020	BABULA NAYAK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
188	WP(C)/0031090/2020	AJAY KUMAR KHANDAI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
189	WP(C)/0031091/2020	ANANTA BASUDEBA BYABASAYEE SANGHASTANVS VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
190	WP(C)/0031092/2020	KODANDA KALO VS STATE OF ORISSA	MANAS PATI VS	// 0 //
191	ABLAPL/0014173/2020	SUSANTA KUMAR BARIK VS STATE OF ODISHA	S.P.DASH VS	KHAIRA /226 /2020 0 //
192	ABLAPL/0014174/2020	PRAKASH NAYAK @SANKAR NAIK VS STATE OF ODISHA	B.K.GHADEI VS	CAPITAL P.S. /354 /2020 0 //
193	ABLAPL/0014175/2020	DURYODHAN BEHERA	K.M.H.NIAMATI	KHANDAGIRI P.S. /657 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :12/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
194	ABLAPL/0014176/2020	STATE OF ODISHA ASHOK YADAV	AJIT KUMAR ROUT	// JHARSUGUDA /733 /2020
		VS	VS	()
195	ABLAPL/0014177/2020	STATE OF ODISHA MAMINA JENA	S.P.DASH	// NIMAPADA /264 /2020
		VS	VS	()
196	ABLAPL/0014178/2020	STATE OF ODISHA AMRUTA SAHU	KIRTAN DANG	// LOISINGHA(BOLANGIR) /307 /2020
		VS	VS	()
197	ABLAPL/0014179/2020	STATE OF ODISHA TAPAN KUMAR BARIK	RAMAKANTA SARANGI	// BADAMBADI /202 /2020
		VS	VS	()
198	ABLAPL/0014180/2020	STATE OF ODISHA BIRENDRA KUMAR ROUT	MANASH RANJAN NAYAK	// KANPUR /128 /2020
		VS	VS	()
199	ABLAPL/0014181/2020	STATE OF ODISHA GYANARANJAN MISHRA	MANAS RANJAN PANDA	// PURI SADAR /305 /2020
		VS	VS	()
200	ABLAPL/0014182/2020	STATE OF ODISHA GYANARANJAN MISHRA	MANAS RANJAN PANDA	// PURI SADAR /306 /2020
		VS	VS	()
201	ABLAPL/0014183/2020	STATE OF ODISHA DIPAK KUMAR MOHANTY	SUJIT KUMAR DAS	// MAHANGA /46 /2020
		VS	VS	()
202	ABLAPL/0014184/2020	STATE OF ODISHA RANJAN JENA	PUSPAMITRA MOHAPATRA	// KUJANGA /253 /2020
		VS	VS	()
203	ABLAPL/0014185/2020	STATE OF ODISHA MITRADARSAN SWAIN	SMRUTI RANJAN MOHAPATRA	// KENDRAPARA /213 /2019
		VS	VS	()
204	ABLAPL/0014186/2020	STATE OF ODISHA PRASANNA KUMAR SAHU	UNMESH CHANDRA JENA	// BARKOTE /340 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	ABLAPL/0014187/2020	STATE OF ODISHA RAMESH CHANDRA SAHU@GARNAYAK VS	UNMESH CHANDRA JENA VS	// BARKOTE /341 /2020 ()
206	ABLAPL/0014188/2020	STATE OF ODISHA AKHAYA @ AKSHYA KUMAR SAHU VS	UNMESH CHANDRA JENA VS	// BARKOTE /339 /2020 ()
207	ABLAPL/0014189/2020	STATE OF ODISHA PRADIP PATRA VS	SUSANTA KUMAR ROUT VS	// KANKADAHAD /61 /2020 ()
208	ABLAPL/0014190/2020	STATE OF ODISHA TAPAN KUMAR NAYAK VS	SRINIBAS SAHOO VS	// BHANDARIPOKHARI /217 /2020 ()
209	ABLAPL/0014191/2020	STATE OF ODISHA GAGAN CHARAN BASTIA @ GAGAN KUMAR BASTIA VS	BISHU TI RANJAN MOHANTY VS	// NISCHINTAKOILI /148 /2020 ()
210	ABLAPL/0014192/2020	STATE OF ODISHA SANJAY LOHAR VS	B.K.RAJ VS	// CHAMPUA /150 /2020 ()
211	ABLAPL/0014193/2020	STATE OF ODISHA CHINMAYA RANJAN DAS VS	R.C.SWAIN VS	// ASKA /503 /2020 ()
212	ABLAPL/0014194/2020	STATE OF ODISHA RASMI RANJAN RAY VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /192 /2020 ()
213	ABLAPL/0014195/2020	STATE OF ODISHA NIHARKANTI DAS VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /234 /2020 ()
214	ABLAPL/0014196/2020	STATE OF ODISHA BISWANATH NAIK VS	ANIRUDHA DAS VS	// COLLIERY /357 /2020 ()
215	ABLAPL/0014197/2020	STATE OF ODISHA KALIA @ HARENDRA PARDHAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// SAHADEV KHUNTA /179 /2019 () //

ORISSA HIGH COURT**FILING REPORT AS ON :12/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	ABLAPL/0014198/2020	ANSHUMALI TRIPATHY VS STATE OF ODISHA	RAMESH AGARWAL VS	JAJPUR ROAD /433 /2020 () //
217	ABLAPL/0014199/2020	PUSTAM HANS VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /257 /2020 () //
218	ABLAPL/0014200/2020	TULUGU SANKAR RAO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KASINAGAR /59 /2020 () //
219	ABLAPL/0014201/2020	UDAYANATH PRADHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA -4 VS	BONTH /154 /2020 () //
220	ABLAPL/0014202/2020	SUKANTA PARIDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA -4 VS	CHANDABALI /216 /2020 () //
221	ABLAPL/0014203/2020	DEBA @ DEBENDRA KHILLO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /25 /2020 () //
222	ABLAPL/0014204/2020	KUNJA BIHARI SAHU VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHENKANAL SADAR /521 /2020 () //
223	ABLAPL/0014205/2020	DHIRENDRA KUMAR PRADHAN VS STATE OF ODISHA	MANAS CHAND VS	CHANDAPUR /130 /2020 () //
224	ABLAPL/0014206/2020	CHINMAY BISWAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /366 /2020 () //
225	ABLAPL/0014207/2020	KAILASH CHANDRA DAS VS STATE OF ODISHA	MANAS CHAND VS	BEGUNIA P.S. /221 /2020 () //
226	ABLAPL/0014208/2020	KUNJA BIHARI SAHU VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHENKANAL SADAR /520 /2020 () //
227	ABLAPL/0014209/2020	PRAKASH CHANDRA SAHOO	ASIT KUMAR JENA	BADACHANA /366 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :12/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
228	ABLAPL/0014210/2020	CHANDRA @ CHANDRAMANI BEHERA	MANAS CHAND	BEGUNIA P.S. /221 /2020
		VS	VS	()
		STATE OF ODISHA		//
229	ABLAPL/0014211/2020	BULU KHAN	A.PATTANAİK	KHANDAPARA /29 /2018
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0014212/2020	PRABHAKAR KOUSALYA @ PRABAKAR KOUSALYA	SHIBU KUMAR PARIDA	MALKANGIRI /386 /2020
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0014213/2020	PUSPALATA DAS	MANAS CHAND	BEGUNIA P.S. /224 /2020
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0014214/2020	ABINASH GHADEI	RAKESH KUMAR DAS	BASUDEVPUR /293 /2020
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0014215/2020	BIJAYA KUMAR SENDHA	A.PATTANAİK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
234	ABLAPL/0014216/2020	SUDHIR CHANDRA PATTNAİK	AMLAN SHAKTI PAUL	KHURDA P.S. /384 /2020
		VS	VS	()
		STATE OF ODISHA		//
235	ABLAPL/0014217/2020	MUNA MALLICK	BISWARANJAN DALAI	ERASAMA /124 /2019
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0014218/2020	GOPAL AGRAWAL@GOPAL PRASAD AGRAWAL	BIJAYA KUMAR RAGADA	JHARSUGUDA /266 /2020
		VS	VS	()
		STATE OF ODISHA		//
237	WPC(OA)/0001817/2018	SANDIP KUMAR MISHRA	M/S.K.N.DAS	//
		VS	VS	()
		STATE OF ODISHA		//
238	CONTC(CP)/0000150/2019	SANDIP KUMAR MISHRA	M/S.K.N.DAS	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	CONTC(CPC)/0000183/2015	STATE OF ODISHA NARAYAN SAMAL VS STATE OF ODISHA	M/S.HARA PRASAD RATH VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :12/11/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	24/2020 ARBP/17/2020	KOTHARI GENERAL TRADING LLC-MP	MR. GAUTAM MISRA ,ANUPAM DASH
2	193/2020 WPC(OAC)/172/2018	MANORANJAN NANDA-MP	M/S.BISWABIHARI MOHANTY
3	439/2020 RSA/226/2018	OMKARNAND PUROHIT-MP	M/S.BIRAJA PR.SATAPATHY
4	440/2020 RSA/108/2007	ARUNA KU.MOHAPATRA-MP	M/S.MAHESWAR MOHANTY
5	441/2020 RSA/108/2007	ARUNA KU.MOHAPATRA-MP	M/S.MAHESWAR MOHANTY
6	442/2020 RSA/140/2008	SAWARMAL AGRAWAL-MP	M/S.SAURJYA K.PADHI
7	492/2020 CRLREV/433/2020	SARAT MUNDA-MP	PARTHA SARATHI DAS
8	493/2020 CRLREV/433/2020	SARAT MUNDA-MP	PARTHA SARATHI DAS
9	495/2020 CRLREV/434/2020	RANJIT KUMAR DIGAL-MP	S.K.BHANJADEO
10	600/2020 CMP/616/2020	CHANDI PRASAD TAH-MP	PRASANTA KUMAR PANDA
11	1039/2020 ABLAPL/11953/2020	ISWAR CHANDRA MOHARANA-MP	MANOJ KUMAR MALLICK
12	1086/2020 CRLMC/1600/2020	PABITRA BEHERA-MP	JUGALA KISHORE PANDA
13	1087/2020 CRLMC/1601/2020	DEEPAK PANDA-MP	BANSHIDHAR BAUG
14	1088/2020 CRLMC/1324/2020	RAKESH PATTANAİK-MP	JUGALA KISHORE PANDA
15	1109/2020 BLAPL/2608/2020	RABINARAYAN SATAPATHY-MP	RAMANI KANTA PATTANAİK
16	1110/2020 BLAPL/5352/2020	SUSANT DAS-MP	BICHITRA NARAYAN SATAPATHY
17	1111/2020 BLAPL/4893/2020	ANANDA CHANDRA MAJHI-MP	SOURA CHANDRA MOHAPATRA
18	1112/2020 BLAPL/1905/2020	RAMESH CHANDRA MOHANTY-MP	S.ROUT
19	1113/2020 BLAPL/6375/2020	DHANJI RAY-MP	DEEPAK RANJAN SUNDARAY
20	1113/2020 CRLA/96/2018	CH. KIRAN KUMAR-MP	M/S.AMULYA RATNA PANDA
21	1114/2020 BLAPL/7925/2019	MAMA @MAMATA BEHERA-MP	HIMANSHU BHUSAN DASH
22	1114/2020 CRLA/555/2014	HALADHAR BAG-MP	MR.JUGAL KISHORE ROUT, MR.NIRANJAN PANDA
23	1115/2020 CRLA/253/2019	D.ISWAR REDDY-MP	M/S.N.N.MOHAPATRA
24	1116/2020 CRLA/66/2020	TAPAN OJHA-MP	PRASANNA KUMAR PARHI
25	1118/2020 CRLA/569/2020	PABITRA MUNDA-MP	RAJIV KU. MAHANTA
26	1119/2020	PABITRA MUNDA-MP	RAJIV KU. MAHANTA

27	CRLA/569/2020 1120/2020	PABITRA MUNDA-MP	RAJIV KU. MAHANTA
28	CRLA/569/2020 1121/2020	JITENDA RAJHANS-MP	MR.B.B.ROUTRAY
29	CRLA/608/2015 1122/2020	SIBA PRASAD SRICHANDAN-MP	P.K.GHOSE
30	CRLA/575/2020 1123/2020	SIBA PRASAD SRICHANDAN-MP	P.K.GHOSE
31	CRLA/575/2020 1264/2020	KASTU PADHAN-MP	G.N.MISHRA
32	MACA/734/2020 1488/2020	BIRAJ MOHAN MOHANTY-MP	DEVASHIS PANDA
33	WA/668/2020 1489/2020	BANSIDHAR SENAPATI-MP	BASUDEV PUJARI
34	WA/168/2020 1490/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
35	WA/669/2020 1491/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
36	WA/669/2020 1492/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
37	WA/669/2020 1493/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
38	WA/670/2020 1494/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
39	WA/670/2020 1495/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
40	WA/670/2020 13460/2020	ASHWINI KUMAR PATEL-MP	TRILOCHAN NANDA
41	WP(C)/30986/2020 13461/2020	RATNAKAR BEHERA-MP	SHASHIBHUSAN BISWAL
42	WP(C)/30988/2020 13462/2020	BHASKAR DAS-MP	SHASHIBHUSAN BISWAL
43	WP(C)/30989/2020 13463/2020	ADARA BEHERA-MP	SHASHIBHUSAN BISWAL
44	WP(C)/30990/2020 13464/2020	SALILA RANJAN DIXIT-MP	ARUN KUMAR ACHARYA
45	WP(C)/14361/2020 13465/2020	KISHORE CHANDRA MOHANTY-MP	DEEPALI MAHAPATRA
46	WP(C)/23667/2020 13466/2020	DILLIP KUMAR BARIK-MP	J.SAHU
47	WP(C)/30996/2020 13467/2020	M/S. TATA STEEL BSL LTD.-MP	JAGABANDHU SAHOO
48	WP(C)/30997/2020 13468/2020	ADHUNIK METALIKS LTD.,-MP	SASWAT K. ACHARYA
49	WP(C)/30998/2020 13469/2020	DHIRENDRA KU.JAIN-MP	S.K.SANGANERIA
50	WP(C)/31000/2020 13470/2020	PRASANT KUMAR SAHOO-MP	KISHORE KUMAR MISHRA
51	WP(C)/31002/2020 13471/2020	ANKURA CHARAN JENA-MP	ASHOK KU.SAHOO
52	WP(C)/31001/2020 13472/2020	M/S.TATA STEEL BSL LTD.-MP	JAGABANDHU SAHOO
53	WP(C)/22529/2020 13473/2020	SOUMYA RANJAN SAHOO-MP	KISHORE KUMAR MISHRA
54	WP(C)/31003/2020 13474/2020	PATHANI NAIK-MP	S.K.MOHANTY
55	WP(C)/31004/2020 13475/2020	HARI BANDHU SAHOO-MP	KISHORE KUMAR MISHRA
56	WP(C)/31005/2020 13476/2020	PRAKASH CHANDRA PRADHAN-MP	KISHORE KUMAR MISHRA
57	WP(C)/31007/2020 13477/2020	AKSHYA KUMAR PARIDA-MP	KISHORE KUMAR MISHRA
	WP(C)/31008/2020		

58	13478/2020 WP(C)/26414/2020	SURENDRA BARIK-MP	GOUTAM ROUTRAY
59	13479/2020 WP(C)/31019/2020	NIRANJAN SAHOO-MP	SRINIVAS MOHANTY
60	13480/2020 WP(C)/14360/2015	NARAYAN NAIK-MP	M/S.TANMAY MISHRA
61	13481/2020 WP(C)/14361/2015	HARI SHANKAR BEHERA-MP	M/S.TANMAY MISHRA
62	13483/2020 WP(C)/22438/2020	SHAIKH SHAHBAZ ALI-MP	PRAFULLA KUMAR MOHAPATRA
63	13484/2020 WP(C)/31040/2020	BISWARANJAN PRADHAN-MP	BASUDEV PUJARI
64	13485/2020 WP(C)/23558/2019	UPENDRA GOCHHAYAT-MP	M/S.BUDHADEV ROUTRAY
65	13486/2020 WP(C)/23851/2019	PRADEEP PODH-MP	M/S.BUDHADEV ROUTRAY
66	13487/2020 WP(C)/31047/2020	SARASWATI SHISHU VIDYA MANDIR-MP	SHASHI BHUSAN JENA
67	13488/2020 WP(C)/31049/2020	SOVHAGINI DEEP-MP	SUSHANTA KUMAR JOSHI
68	13489/2020 WP(C)/31051/2020	SISIRA GARTIA-MP	ARJUNA CHARAN BEHERA
69	13490/2020 WP(C)/31053/2020	MAA KHADI PATULI SHG RAJENDRAPUR-MP	SAMIR KUMAR MISHRA
70	13491/2020 WP(C)/31054/2020	N.SUDHIR PATRA-MP	SUBASH CHANDRA PUSPALAKA
71	13492/2020 WP(C)/31056/2020	APIT NATH-MP	SIDDHARTH GOUTAM DAS
72	13493/2020 WP(C)/31058/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
73	13494/2020 WP(C)/31062/2020	ANANTA DWEEPAYAN DASH-MP	BIGYAN KUMAR SHARMA
74	13495/2020 WP(C)/26770/2017	HIMANSHU BHUSAN MAHARANA-MP	M/S.G.A.R. DORA
75	13496/2020 WP(C)/31064/2020	CHINMAYEE DASH-MP	KOUSIK ANANDA GURU
76	13497/2020 WP(C)/31065/2020	MANABHANJAN PUROHIT-MP	BIREN SANKAR TRIPATHY
77	13498/2020 WP(C)/31066/2020	SURESH KUMAR MALIK-MP	S.K.NAYAK..2
78	13499/2020 WP(C)/20453/2012	E.E.MAYURBHANJ IRRIG-MP	AGA
79	13500/2020 WP(C)/20241/2020	JOGENDRA SINGH-MP	S.N.SHARMA
80	13501/2020 WP(C)/24841/2020	SUKANTILATA SAHOO-MP	SAMEER KUMAR DAS
81	13502/2020 WP(C)/31069/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
82	13503/2020 WP(C)/31070/2020	JAYANTHI PRADHAN-MP	ASHOK DAS
83	13504/2020 WP(C)/31075/2020	BAIRAGI CHARAN MAHARANA-MP	SANGRAM JENA
84	13505/2020 WP(C)/29390/2020	DR.MINA KUMARI DWARI-MP	ASHOK PATTNAIK
85	13506/2020 WP(C)/1299/2020	SIDHESWAR ROUT-MP	SUBRAT MISHRA
86	13508/2020 WP(C)/21700/2019	NIRBHAYA KUMAR GAJENDRA-MP	M/S.ASHOK PATTANAİK
87	13509/2020 WP(C)/31080/2020	M/S. FORTUNE LOGISTICS-MP	MANOJ KUMAR FOGLA
88	13510/2020 WP(C)/21700/2019	NIRBHAYA KUMAR GAJENDRA-MP	M/S.ASHOK PATTANAİK
89	13511/2020	JAGANNATH BASTIA-MP	M/S.AKHAYA BISWAL

90	WP(C)/23988/2019 13512/2020	ANANTA BASUDEBA BYABASAYEE SANGHA TRUST-MP	SRINIVAS MOHANTY
91	WP(C)/31091/2020 13513/2020	KODANDA KALO-MP	MANAS PATI
92	WP(C)/31092/2020 494/2020	GOBARDHAN NAYAK-MP	
93	CRLREV/16/2020 703/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	
94	FAO/571/2020 1036/2020	SAROJ KUMAR DAS-MP	
95	ABLAPL/11839/2020 1037/2020	AKASH SINGH-MP	DHIRENDRA KU. MOHAPATRA
96	ABLAPL/15393/2018 1038/2020	DILLIP KUMAR JENA-MP	
97	ABLAPL/9261/2020 1040/2020	ARNAPURNA MISHRA-MP	
98	ABLAPL/9857/2020 1117/2020	MAMA@MAMATA BEHERA-MP	
99	CRLA/133/2019 1265/2020	NATIONAL INSURANCE CO.LTD-MP	
100	MACA/506/2020 13482/2020	KONARK CURRENT-MP	
101	WP(C)/11306/2006 13507/2020	SK. SAIDUL ISLAM-MP	
	WP(C)/26777/2020		